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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 516/2023

ZYDUS HEALTHCARE LIMITED & ORS.

.....Plaintiff

Through: Ms. Nandini Choudhary, Adv.

versus

ALDER BIOCHEM PRIVATE LIMITED

....Defendant

Through: Mr. Ankur Sangal, Adv.

CORAM:

JOINT REGISTRAR (JUDICIAL) AMITABH RAWAT(DHJS)

ORDER 25.08.2025

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The present matter is listed before the undersigned under the Special Mediation Drive: Mediation 'For the Nation'.

At request, let this matter be sent back to the Hon'ble Court for further directions.

AMITABH RAWAT (DHJS) JOINT REGISTRAR (JUDICIAL)

AUGUST 25, 2025/NI